

(d) the steps proposed to be taken to avoid re-occurrence of such incidents in future?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir. During a raid, fifteen sculptures were seized by the Madhya Pradesh Police from the residence of Shri S.P. Chatterji, Retd. Executive Engineer, Madhya Pradesh Electricity Board in the Naya Gaon locality of Jabalpur.

(b) Yes, Sir. The Madhya Pradesh State Police is investigating into the case.

(c) The matter is still under investigation and the findings are awaited.

(d) The existing provisions under the Antiquities and Art Treasures Act, 1972 and Rules thereof are adequate enough to deal with such cases.

[*Translation*]

Bridge on N.H. 28, Bihar

4775. SHRI SHATRUGHAN PRASAD SINGH : Will the Minister SURFACE TRANSPORT of be pleased to state:

(a) whether the bridge on National Highway No. 28 in Bihar has collapsed;

(b) if so, the details thereof;

(c) whether the road between Balia and Sahebpur Kamal on National Highway No. 31 has caved in; and

(d) the time by which Government propose to construct the bridge and the said road?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

[*English*]

Displaced Persons Employed in Ordnance Factory at Badmal

4776. SHRI SARAT PATTANAYAK : Will the Minister of DEFENCE be pleased to state:

(a) the total number of displaced persons employed in Ordnance Factory at Badmal, Bolangir District in Orissa;

(b) whether there is resentment regarding recruitment of semi-skilled and unskilled workers in the said factory; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (c) Out of 1020 displaced families, 552 displaced persons are employed in factory so far. There has been some resentment among the local aspirants in the past regarding recruitment to the posts for which they were not educationally qualified. To enable providing employment to the remaining displaced persons, the Government has given a one time relaxation in education qualification for employment in Gp D and unskilled posts.

Ezhimala Naval Academy

4777. SHRI T. GOVINDAN:
SHRI KODIKUNNIL SURESH:
SHRI A.C. JOS:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have taken any time bound plan to complete the work of Ezhimala Naval Academy in Kerala to avoid inordinate delay in commissioning;

(b) if so, the details thereof;

(c) the details of work completed so far and the total amount spent;

(d) whether the Government are considering to raise the cost of work to the escalated price level of 1996-97;

(e) the reasons for inordinate delay in commissioning the Naval Academy; and

(f) the time by which Government plans to commission the projects?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (f) As per the Cabinet's approval accorded in March, 1995, the Naval Academy Project is planned to be executed over a period of 8 years (1995-2002). The State Government is providing various infrastructural facilities required for the construction of the Naval Academy Project. These include water and electricity supply, roads and bridges, dredging of back waters etc. Details of work completed include construction of boundary wall, guard houses, employment of security agency, payment of architect fees for preparation of DPRs and Master Plan, procurement of transport, fire fighting equipments etc. The total expenditure on these is Rs. 182.46 lakhs.

2. The estimated cost of the Project at 1994 price level is Rs. 166.94 crores. Since the Project is in planning stage, it will be unrealistic at present to work out the cost increase.

3. After the approval of the Project by the Union Cabinet in March 1995, there has been some delay in commencement of the construction activities due to the

time taken in tying up Project monitoring infrastructure, delineation of responsibilities between the MES and the architects and the processing of the stage II contract. The Naval Academy is likely to be commissioned with the intake of first batch of cadets in 2001 A.D. The Academy is expected to be completed by mid 2003.

Rabies Vaccines

4778. DR. ASIM BALA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the sufficient effective rabies vaccines are not available in the country;

(b) if so, the details of different types of vaccines produced/available in the country;

(c) whether the Government have any plan to supply rabies vaccines to the States or assist the State Governments in the Synthesis of the vaccines; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) No, Sir.

(b) Does not arise.

(c) and (d) State Government are directly procuring anti-rabies vaccines from the producers.

Dry Docks

4779. SHRI MANORANJAN BHAKTA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of Dry docks in Private and Public Sector presently in working condition in the country, stating the name of places and specifying Private and Public sector separately;

(b) whether any Dry dock was given on lease basis to private sector; and

(c) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) There are 4 Dry docks in Private Sector and 16 Dry docks in Public Sector in working condition in the country as follows:-

Private Sector	No. of Dry docks
Chokhani International Ltd., Madras	2
Western India Shipyard Ltd., Goa	2
Total	4

Public Sector	No. of Dry docks
Cochin Shipyard Ltd., Cochin	2
Hindustan Shipyard Ltd., Visakhapatnam	2
Mumbai Port Trust, Mumbai	2
Calcutta Port Trust, Calcutta	5
Mazagon Dock Ltd., Mumbai	1
Hooghly Dock & Port Engineers Ltd., Calcutta	1
Garden Reach Shipbuilders and Engineers Ltd., Calcutta	1
Port Blair (One under A&N Administration and one under Indian Navy)	2
Total	16

(b) and (c) Yes, Sir. Netaji Subhas Dry Docks at Calcutta Port were leased out to a private firm in June, 1994. However, Calcutta Port Trust has resumed it back in March, 1996 due to violation of terms and conditions of the Lease Agreement by the firm.

[Translation]

Use of Official Language

4780. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of DEFENCE be pleased to state:

(a) the percentage of use of official language Hindi among the soldiers of three wings of the Defence forces and the manner in which the annual programme for progressive use of Hindi in three wings is being implemented;

(b) the form in which Hindi training programme is being implemented and the number of Hindi workshops organised in the last year;

(c) whether the Government is going to observe September, 1996 as Hindi month;

(d) the number of Hindi magazines and journals being published from the various departments of his Ministry and

(e) whether those departments, which come under the section 10(4) and 2(4) of the official language Act are doing their work in official language Hindi?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) All the soldiers in the Army know Hindi and they use it in their day-to-day work. The use of official language Hindi among the airmen is more than 50% and in Navy, it is 45-50% including verbal and written communications. The Annual Programme is implemented as per guidelines received